

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 6575 /ARJ/2019

Bilaspur, Dated: 27.06.2019

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In exercise of the powers conferred under Section 5(1) of the **Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015** (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to re-constitute Commercial Appellate Division Bench comprising of **Hon'ble Shri Justice Manindra Mohan Shrivastava** and **Hon'ble Smt. Justice Vimla Singh Kapoor** in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/ judgment (s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/
(Neelam Chand Sankhla)
Registrar General